

ITEM NO.1 Court 5 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.280-281/2018

MANI RAM & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(I.A. No. 170389/2019-APPROPRIATE ORDERS/DIRECTIONS)

Date : 13-09-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Appellant(s) Mr. Ashiwan Mishra, Adv.
Ms. Saroj Tripathi, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Abhishek Chaudhary, Adv.
Mr. Amol Chitravanshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

I.A.No.170389/2019 seeking appropriate orders/directions
stands dismissed.

(RASHMI DHYANI)
COURT MASTER

(POONAM VAID)
COURT MASTER